

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04.01.2021 at 2.30 P.M
THROUGH VIDEO CONFERENCING**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER :

PETITION NUMBER : IBA/448/2020

NAME OF THE APPLICANT : Ankit P Doshi

NAME OF THE RESPONDENT : VKS Foods Pvt Ltd

UNDER SECTION : 9 Rule 6 of IBC

ORDER

Mr. B.Sarath Babu, Advocate for the Petitioner and Ms. Zeenath Nurdeen, Advocate for the Corporate Debtor are present through Video Conferencing Platform.

Ld. Advocate for the Corporate Debtor represents that the Counter has been filed through e-filing and that copy of the same has been dispatched to the Ld. Advocate for the Petitioner. However, Ld. Advocate for the Petitioner represents that the same has not been received as yet. In the circumstances, Ld. Advocate for the Corporate Debtor undertakes to dispatch one more copy of the Counter along with typed set.

Post this matter on **04.02.2021** for enquiry.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)